ANNEXURE 1

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Name of the Corporate Debtor: CEMA Electric Lighting Products India Private Limited						_		Contract Con					Amount in If	NR
Date of commencement of CIRP: Feb 14, 2025				LIST OF CREDITORS AS ON : JULY 20, 2025					Valley of the					
ate of co	ommencement of CIRP: Peb 14, a	2025			List of Seco	ured Financial Credito	ors belonging to any cl	ass of creditors	and the second				Company of the last	
—		Details of claim received		Details of Claims admitted							Amount of any	Amount of		I Kemaris.
SLNo	Name of the Creditor	Date of receipt	Amount daimed	Amount of dalm	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	mutual dues, that may be set-off	dalm not admitted	daim under verification	n any
						NIL				NIL	NIL	NII	L NII	L N
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			-		Approved in 6	th CoC Meeting date	d July 24, 2025				_			+-
			-		No. of						_			+-
			1	1	10							-		+-
INTERIM	CHANDRAN RESOLUTION PROFESSIONAL	Limited	1	1	1							-		<b>—</b>
CEMA EI	ectric Lighting Products India Pri	10602					+							
IBBI/IPA	A-002/IP-N00241/2017-2018/	10032		(a) [10]	21410									



AFA Valid till 31.12.2025